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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/7/2016
NAME OF THE PETITIONER(S) : H. Ramesh
NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors
UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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(1) Cibi Vishnu
T.V.P. Sai Vilh.

Counsel for
Petitioner

T.V.P. Sai Vilh.

(2) Mrs. K. Sumathi
Rep by Mrs. G. SHANTHI MEENAKSHI

Counsel for
Respondents 2 & 3

ORDER

Counsel for petitioner present. Counsel for R2 & R3 present. Counsel for petitioner submitted that notice to R4 & R5 are served and filed an affidavit in proof of the service of notice to the said respondents. R4 called absent. The service of notice on R4 is held sufficient. In the circumstances, R4 is set ex parte. Since R5 is an official respondent, a formal party, however, notice has been served on him. Counsel for petitioner sought some more time for filing rejoinder to the interim counter filed by R2 & R3. Time extended at request. Put up on 03.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)